

ITEM NO.24

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 2715/2026

NANKAWA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 12-08-2026 This appeal was called on for hearing today.

For Appellant(s) : Mr. Karan Verma, AOR

For Respondent(s) :

Mr. Adarsh Upadhyay, AOR  
Ms. Pallavi Kumari, Adv.  
Mr. Shashank Pachauri, Adv.  
Mr. Harshit Gupta, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent is duly represented by the ld. Counsel. Memo of appearance has been filed. Vakalatnama be filed as per rules.

Digital copies of original records of High Court and Trial Court have not been received so far. Issue a reminder.

List again on 21.09.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH  
Registrar

HJ